

### **Funds from Overseas Development Authority**

162. SHRI V. SOBHANADREESWARA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government of Andhra Pradesh has requested Union Government to make available funds from Overseas Development Authority for improving the slums and drainage facilities in Vijayawada city as well as few other cities and towns of Andhra Pradesh; and

(b) if so, the action taken by Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The Government of Andhra Pradesh had forwarded to the Union Government for assistance funds from the Overseas Development Administration of the Government of U.K., a project proposal for upgradation of 136 slums of Vijayawada. The Union Government has since approved the Project and posed it to the British authorities for assistance. Hyderabad Slum Improvement Project (II-A) and Visakhapatnam Slum Improvement Project with British assistance are already being implemented.

### **Rehabilitation Relief to the Workers of Closed Textile Mills in Ahmedabad**

163. SHRI HAROOBHAI MEHTA: Will the Minister of TEXTILE be pleased to state:

(a) the number of closed textile mills' workers in Ahmedabad who have been paid rehabilitation relief during the years 1987 and 1988;

(b) the number of closed textile mills in Ahmedabad and the number of workers affected thereby; and

(c) the reasons, why rehabilitation relief has not been paid to the remaining workers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) As on 8.2.1989, the workers of one Ahmedabad Mill have been paid a sum of Rs. 1.33 crores under the Textile Workers Rehabilitation Fund Scheme.

(b) As on 30.9.1988, a total of 24 Cotton/Man-made fibre textile mills with a labour complement of 42538 were lying closed in Ahmedabad.

(c) The relief under the Textile Workers Rehabilitation Fund Scheme is extended subject to fulfilment of the conditions of the Scheme.

### **Allotment of Plots/Flats to Refugees in Delhi**

164. DR. PHULRENU GUHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of refugees who have been allotted plots or flats in Delhi and those who are still without a dwelling place; and

(b) whether Government propose to allot plots or flats to the remaining refugees; if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

### **Rhinos in Kaziranga National Park, Assam**

165. DR. PHULRENU GUHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: